

pleased to state:

(a) why some women living in both the Titagarh Women's Camps, Titagarh, 24 Parganas, are still living in tents;

(b) why permanent structures are not being provided for them;

(c) whether it is a fact that except Charkha spinning no other means of livelihood is open to them;

(d) why the production centre near Titagarh Women's Camp II is not developed into a regular centre for employing these women; and

(e) what arrangements are being made to improve the running of these women's camps specially to get them work and better medical aid?

**The Minister of Education (Dr. K. L. Shrimali):** (a) They are living in tents because the accommodation in the permanent structures is not adequate.

(b) Permanent structures are being provided elsewhere and when they are completed most of them will find accommodation there.

(c) The inmates are maintained on Government expense. Light crafts are practised to develop self help and discourage indolence.

(d) The Titagarh production centre is for men. Women are considered unsuitable for the types of work done in this centre.

(e) It is proposed to re-organise the Homes for displaced persons with a view to improve the facilities being provided in them and ensure speedy rehabilitation of the inmates. Adequate medical facilities already exist in these Homes.

**Contribution for Development of Schools in Delhi**

**2395. Shri Wadiwa:** Will the Minister of Education be pleased to state:

(a) the number of higher secondary

schools at present housed in tents in Delhi; and

(b) the percentage of students who passed in third division in the Higher Secondary Examination during 1962 in Delhi?

**The Minister of Education (Dr. K. L. Shrimali):** (a) 28 Government Higher Secondary Schools.

(b) 56 per cent.

**National Insurance Co. Ltd.**

**2396.** { **Shri A. K. Gopalan:**  
**Shri P. Kunhan:**  
**Shri S. M. Banerjee:**  
**Shri Chhotubhai Patel:**

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 1711, on the 8th December, 1961 and state:

(a) whether it is a fact that the Controller of Insurance, Simla, received on the 17th November, 1961 the documents regarding the National Insurance Company Limited; and

(b) whether it is a fact that so far no action has been taken by the Controller in the matter?

**The Minister of Finance (Shri Morarji Desai):** (a) Yes, Sir.

(b) There being a criminal complaint against the complainant with the Delhi Police, the Controller of Insurance considered it desirable to wait until the results of that investigation are known.

**Mehrotra Commission Report**

**2397. Shri Indrajit Gupta:** Will the Minister of Home Affairs be pleased to state:

(a) whether non-publication of the Mehrotra Commission's report on the police firing in Silchar in 1961 has evoked fresh agitation in that area; and

(b) reasons for delay in publishing the Commission's report?